

JUDGESHIP: BOKARO

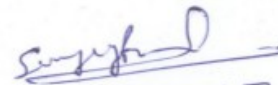
In compliance of the directions of the Hon'ble Acting Chief Justice, Hon'ble High Court of Jharkhand, Ranchi during Video Conferencing on 26.07.2017, the Micro Action Plan for disposal of cases during the target period from 01.08.2017 to 15.08.2017, as submitted by the Judicial Officers of the Judgeship

Micro Action Plan by Judicial Officers at Headquarter Civil Courts, Bokaro

Sl. No.	Name of the Judicial Officers with designation	Number of cases targeted for disposal during 01.08.2017 to 15.08.2017
1	Sri Sanjay Prasad, Principal District & Sessions Judge	15
2	Sri Yogeshwar Mani, Principal Judge, Family Court	-
3	Sri R.S.Upadhyay, District & Additional Sessions Judge-I	06
4	Ms Babita Prasad, District & Additional Sessions Judge-IV	-
5	Sri Ranjeet Kumar, District & Additional Sessions Judge-II (FTC)	15
6	Sri Prakash Jha, Civil Judge (Sr.Div)II-cum-CJM-cum-1 st Assistant Sessions Judge- cum-L.A. Judge	11
7	Sri Sachindra Birua, Civil Judge (Sr.Div)-I-cum-ACJM-cum-2 nd Assistant Sessions Judge	Transferred to Deoghar Judgeship and Sri Debashish Mohapatra, Civil Judge (Sr. Div.) (UOT) is likely to be joined in this month
8	Sri Mithilesh Kumar Singh, S.D.J.M.	08-10
9	Sri Sunil Dutta Dwivedi, Civil Judge (Jr.Div.)	05
10	Sri Kusheshwar Sinku, JM-cum Addl.Civil Judge (Jr.Div.)-cum- Judge-in-Charge	07-10
11	Ms Rajshree Aparna Kujur, JM-cum Addl.Civil Judge (Jr.Div.)	09
12	Ms Ruchi Dayal, JM-cum Addl.Civil Judge (Jr.Div.)	08
13	Ms Sama Roshini Kullu, JM-cum Addl.Civil Judge (Jr.Div.)	07
14	Ms Nirmala Barla, JM-cum Addl.Civil Judge (Jr.Div.)	05

**Micro Action Plan by Judicial Officers at Sub-Divisional Civil Courts,
Berma at Tenughat**

Sl. No.	Name of the Judicial Officers with designation	Number of cases targeted for disposal during 01.08.2017 to 15.08.2017
1	Ashish Saxena, District & Additional Sessions Judge-I	Transferred to Seraikela Judgeship and Sri Gulam Haider, District & Additional Sessions Judge-I-cum-FTC (UOT) is likely to be joined in this month
2	Ramesh Kumar Srivastava, District & Additional Sessions Judge-II (FTC)	Transferred to Pakur Judgeship
3	Rakesh Kumar, Civil Judge (Sr.Div)-I-cum-ACJM-cum- Assistant Sessions Judge	07 to 10
4	Neerja Ashri, Civil Judge (Sr.Div)-II-cum-JM	08 to 10
5	Vikram Anand, S.D.J.M-cum- Civil Judge (Jr.Div.) -cum- Judge-in-Charge	Transferred to Jamtara Judgeship and Sri Chandra Bhanu Kumar, SDJM-cum-Civil Judge (Jr. Div.) (UOT) likely to be joined in this month
6	Sandeep Kumar Bertam, JM 1 st Class-cum-Addl. Civil Judge (Jr. Div.)	Transferred to Pakur Judgeship and Sri Sanjit Kumar Chandra, JM-cum-Addl. Civil Judge (Jr. Div.) (UOT) likely to be joined in this month
7	Sharat Nishikant Kujur, JM 1 st Class-cum-Addl. Civil Judge (Jr. Div.)	-
8	Milan Kumar, JM 1 st Class-cum-Addl. Civil Judge (Jr. Div.)	03


31.7.2017

(Sanjay Prasad)
Principal District & Sessions Judge
Civil Courts, Bokaro

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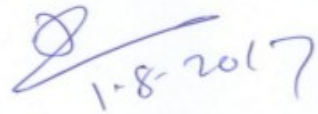
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Micro Action Plan by Judicial Officers at Headquarter Civil Courts, Bokaro

Sl. No.	Name of the Judicial Officers with designation	Number of cases targeted for disposal during 01.08.2017 to 15.08.2017
1	Ms Babita Prasad, District & Additional Sessions Judge-IV	06

Micro Action Plan by Judicial Officers at Sub-Divisional Civil Courts, Bermo at Tenughat

Sl. No.	Name of the Judicial Officers with designation	Number of cases targeted for disposal during 01.08.2017 to 15.08.2017
1	Sharat Nishikant Kujur, JM 1 st Class-cum-Addl. Civil Judge (Jr. Div.)	07 to 10


1-8-2017

(Sanjay Prasad)
Principal District & Sessions Judge
Civil Courts, Bokaro